

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

Attendance cum order sheet of the hearing through Video Conference held at 10.30 AM on 02nd June 2020

PRESENT:	Shri. Ashok Kumar Borah, Member (Judicial)				
APPLICATION NUMBER	:				
PETITION NUMBER	:	CP/127/KOB/19			
SECTION	:	241-242			
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMANY & ANOTHER			
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS			

Counsel for the petitioner(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Office Notes

2nd June 2020

ORDER

CP/127/KOB/19

Learned counsel for the petitioner and learned counsel for R4 & R5 submitted an email informing their willingness to argue the matter through VC. However, learned counsel for R1 to R3 stated that his name was not shown in the Cause List even though he has filed Vakalath in the case and hence requested to enter his name in the Cause List. He has also stated that he is submitting a maintainability petition, copy of which was served to the counsel for the petitioner. He further stated that he has strong objection in making any modification in the status quo order passed by this Tribunal without hearing R1 to R3. Hence sought adjournment to 2 weeks. Registry is directed to enter his name in the cause list. List on 17.6.2020.

Sd/-

**Ashok Kumar Borah
Member (Judicial)**

*CO-
P.T. member Nair
name of HC for R1, R2, R3
is in the Cause List. too.
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